

Central Administrative Tribunal  
Principal Bench

O.A.No.945/99

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 23rd day of April, 1999

1. Anil Kumar s/o Bishan Chand
2. Naresh Kumar, s/o Sh. Ram Baj
3. Biwani Prasad s/o Shri Mool Chand
4. Attar Singh s/o Shri Darya Singh
5. Umesh Kumar Gaur s/o Mool Chand
6. Pawan Kumar s/o Shri Ram Kumar
7. Mukesh s/o Kishan Lal
8. Prem Singh s/o Sh. Surat Singh
9. Sajeet Kamti s/o Shri Katar Kamti
10. Rajeev Kumar Singh s/o Sh. Krishan Pal Singh

All c/o 96 C/2, Mehrauli, New Delhi - 3.... Applicants  
(By Dr. Surat Singh, Advocate)

Vs.

Union of India through

1. The Secretary, Ministry of Finance  
Department of Revenue  
General Administration (R)  
North Block, New Delhi.

2. Deputy Secretary  
M/o Finance  
Department of Revenue  
General Administration (Revn.)  
North Block  
New Delhi.

... Respondents

O R D E R (Oral)

After arguing the case for sometime, the learned counsel for the applicant wishes to withdraw the OA, in order to make a fresh representation to the respondents for grant of temporary status, with liberty to approach the Tribunal again in case any grievance remains. The permission to withdraw the OA is granted with the aforesaid liberty.

/rao/

  
(R.K.Ahooja)  
Member(A)